

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 1489 of 2019**

**IN THE MATTER OF:**

**Sunil Rajaram Ghag & Anr.**

**....Appellants**

**Vs.**

**White Water Hospitality Pvt. Ltd & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Abhijeet Sinha, Mr. Ankur Kashyap, Mr. Saikat Sarkar and Mr. Rohit Rajershi, Advocates**

**For Respondents: Mr. Arjun Grover, Advocate**

**O R D E R**

**02.03.2020:** Any further proceedings shall be subject to the outcome of this appeal.

List this appeal 'For Hearing' on **27<sup>th</sup> March, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)

[Shreesha Merla]  
Member (Technical)

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